

12.56 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF INDIAN INSTITUTE OF TECHNOLOGY, BOMBAY FOR 1963-64, ETC.

**The Minister of Education (Shri M. C. Chagla):** I beg to lay on the Table a copy each of the following Reports:

- (1) Annual Report of the Indian Institute of Technology, Bombay, for the year 1963-64. [Placed in Library. See No. LT-6868/66].
- (2) Annual Report of the Indian Institute of Technology, Madras, for the year 1963-65. [Placed in Library. See No. LT-6869/66].
- (3) Annual Report of the Indian Institute of Science, Bangalore, for the year 1963-64. [Placed in Library. See No. LT-6870/66].

NOTIFICATIONS UNDER ALL INDIA SERVICES ACT, 1951

**The Deputy Minister in the Ministry of Home Affairs (Shri V. C. Shukla):** On behalf of Shri Hathi, I beg to lay on the Table—

(1) A copy each of the following Notifications under sub-section (2) of section 3 of the All India Services Act, 1951:—

- (i) G.S.R. 1203, published in Gazette of India, dated the 6th August, 1966, making certain amendments to Schedule III to the Indian Administrative Service (Pay) Rules, 1954.
- (ii) G.S.R. 1204, published in Gazette of India, dated the 6th August, 1966, making certain amendments to Schedule III to the Indian Police Service (Pay) Rules, 1954. [Placed in Library. See No. LT-6871/66].

(2) A copy each of the following Notifications under sub-section (3) of section 191 of the Delhi Land Reforms Act, 1954:—

- (i) The Delhi Land Reforms (Amendment) Rules, 1966 published in Notification No. F. (4)/L.R.O./66, in Delhi Gazette, dated the 30th June, 1966.
- (ii) The Delhi Land Reforms (Amendment) Rules, 1966, published in Notification No. F. (3)/L.R.O./66, in Delhi Gazette, dated the 8th July, 1966. [Placed in Library. See No. LH-6872/66].

STATEMENT SHOWING ACTION TAKEN ON ASSURANCES

**The Minister of State in the Department of Parliamentary Affairs and Communications (Shri Jaganatha Rao):** I beg to lay on the Table the following statements showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Third Lok Sabha:—

- (i) Supplementary Statement No. IV, Fourteenth Session, 1966.
- (ii) Supplementary Statement No. VI, Thirteenth Session, 1965.
- (iii) Supplementary Statement No. IX, Twelfth Session, 1965.
- (iv) Supplementary Statement No. XIII, Eleventh Session, 1965.
- (v) Supplementary Statement No. VII, Eighth Session, 1964.
- (vi) Supplementary Statement No. XXII, Seventh Session, 1964.

[Placed in Library. See No. LT-6873/66 to LT-No. 6878/66].